Patna High Court Legal Services Committee NOTICE

In continuation to this office notice dated 16.12.2021 with regard to empanelment of Legal Practioner as Panel Advocate in Patna High Court Legal Services Committee, it is informed to all concerned that in view of the present circumstances owing to Covid-19 outbreak, the last date for submission of application for empanelment of Ld. Advocate is extended up to two weeks i.e. till 25th January, 2022.

However, all other terms and condition of the notice dated 16.12.2021 P. 10.01.201 shall remain unchanged.

(Md. Rustam)

Registrar-cum-Secretary